# X-Ray Technician, (Class-III), (Panchayat Service) Recruitment Rules, 1998

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In exercise of the powers conferred by Sec. 227 read with Sec. 274 of the Gujarat Panchayats Act, 1993 (Guj. 18 of 1993) and in supersession of all the rules made in this behalf, the Government of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of X-Ray Technician, (Class-III), (Panchayat Service), namely:

**1. 1.** :-
These rules may be called the X-Ray Technician, (Class-III), (Panchayat Service) Recruitment Rules, 1998.

**2. 2.** :-
Appointment to the post of X-Ray Technician, (Class-III), (Panchayat Service) shall be made by direct selection.

**3. 3.** :-
To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall

(a) not be less than 18 years and not more than 28 years of age;

(b) possesses bechelor's degree in Science with Physics as one of the subjects;

(c) have passed the prescribed X-Ray Technician Course by an institution recognised by Government;

(d) have adequate knowledge of Gujarati and Hindi.

**4. 4.** :-

A candidate appointed by direct selection shall be on probation for a period of one year.

**5. 5.** :-

A candidate appointed by direct selection shall be required to undergo such training for such period and pass such post-training examination as may be prescribed by the Government.

**6. 6.** :-

A candidate appointed by direct selection shall be required to pass the departmental examination and an examination in Gujarati or Hindi or both as may be prescribed by the Government.

**7. 7.** :-

A candidate appointed by direct selection shall be required to furnish a security and surety bond in such form for such amount and for such period as may be prescribed by the Government.